# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO.1694 ANSWERED ON 29<sup>TH</sup> JULY, 2021

# **ROAD ACCIDENTS ON NHS**

# **1694. SHRI A. GANESHAMURTHI:**

### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

# be pleased to state:

- (a) whether it is a fact that large number of deaths have been reported in the recent years due to road accident on National Highways (NHs) across the country which is more than the number of deaths occurred due to Covid-19 pandemic;
- (b) if so, the details thereof along with the number of deaths reported due to road accidents on NHs during the last three years, NH and State-wise; and
- (c) the steps being taken by the Government to prevent and bring down the number of road accident deaths on NHs?

# **ANSWER**

# THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

# (SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per the data received from police department of all States/UTs the total number of road accidents and persons killed on National Highways across the country during the last three calendar years 2017 to 2019 is shown in the table given below:

Year	National Highways (including Expressways)				
	Road Accidents	Persons killed	Persons Injured		
2017	1,41,466	53,181	1,42,622		
2018	1,40,843	54,046	1,40,622		
2019	1,37,191	53,872	1,37,549		

State-UT wise details of road fatalities on National Highways are at Annexure-I.

(c) Road Accidents are occurring due to multiple causes such as over speeding, drunken driving/consumption of alcohol, driving on wrong side/lane indiscipline, fault of the driver of motor vehicle, use of mobile phones during driving, mechanical defect/fault of the vehicle, defect in road condition, weather condition and lack of knowledge on road signage, etc.

The Ministry has formulated a multi-prolonged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry are detailed below:-

### i. Education:

- The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.
- Observance of National Road Safety Week/Road Safety Month every year for spreading awareness and strengthening road safety. The award for Road Safety is also provided during Road Safety Week/Road Safety Month.
- A Certification Course for Road Safety Auditors has been commenced at Indian Academy of Highway Engineers (IAHE).
- ii. Engineering (both of Roads and vehicles)

# 1. Road engineering

- High priority to identification and rectification of black spots (accident prone spots) on national highways.
- Road safety has been made an integral part of road design at planning stage.
- Ministry has delegated powers to Regional Officers of MoRTH for technical approval of the detailed estimates for rectification of identified Road Accident black spots.
- Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.

# 2. Vehicle engineering:

Safety standards for automobiles have been improved.

- Ministry has notified fitment of Speed Limiting devices on all transport vehicles
- Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system

# iii. Enforcement

- The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.
- Rules for protection of Good Samaritans as per MV (Amendment)
   Act, 2019 have been published.

# iv. **Emergency care:**

- The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.
- The National Highways Authority of India has made provisions for ambulances at all toll plazas on the completed corridor of National Highways.
- Further, out of this, 297 ambulances have been upgraded to Basic Life Support as per AIS-125 and upgradation for the remaining is under process.

Annexure - I ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1694 ANSWERED ON  $29^{\text{TH}}$  JULY, 2021 ASKED BY SHRI A. GANESHAMURTHI REGARDING ROAD ACCIDENTS ON NHS.

S. No.		State/UT-Wise Total Number of Persons Killed in Road Accidents on National Highways			
	States/UTs	during 2019			
		2017	2018	Number	Rank
		2,			
1	<b>Andhra Pradesh</b>	898	2,929	3,114	7
2	<b>Arunachal Pradesh</b>	41	56	54	28
	_	1,	4 = 44	4 000	4-
3	Assam	464 2,	1,541	1,690	15
4	Bihar	540	3,051	3,436	6
		1,	7.2	-,	
5	Chhattisgarh	152	1,384	1,421	17
6	Goa	118	104	107	24
_		2,		4	4.0
7	Gujarat	145	2,171	1,898	13
8	Haryana	1, 990	2,088	1,901	12
9	Himachal Pradesh	528	470	487	19
10	Jammu & Kashmir	409	400	384	21
		1,			
11	Jharkhand	250	1,122	1,554	16
4.0		3,	2 222	2 2 4 2	
12	Karnataka	792 1,	3,986	3,842	4
13	Kerala	309	1,248	1,259	18
	1101414	2,	-,	1,200	
14	Madhya Pradesh	521	2,601	2,904	8
		3,			
15	Maharashtra	637	4,088	3,799	5
16	Manipur	97	88	111	23
17 18	Meghalaya Mizoram	111 29	73 15	89 19	26 30
19	Nagaland	27	12	18	31
- 13	Nagaianu	2,	12		
20	Odisha	123	1,999	2,000	11
		1,			
21	Punjab	891	2,085	1,693	14
22	Rajasthan	4, 066	3,874	3,870	3
23	Sikkim	30	3,674	29	29
	V	5,			
24	Tamil Nadu	892	4,492	3,956	2
25	Telangana	1,	2,064	2,491	9

		954			
26	Tripura	70	77	106	25
27	Uttarakhand	584	631	428	20
		7,			
28	Uttar Pradesh	946	8,818	8,830	1
		2,			
29	West Bengal	135	2,150	2,002	10
30	Andaman & Nicobar Islands	7	8	7	33
31	Chandigarh	16	16	13	32
32	Dadra & Nagar Haveli	0	0	0	34
33	Daman & Diu	5	0	0	34
34	Delhi	267	263	278	22
35	Lakshadweep	0	0	0	34
36	Puducherry	137	111	82	27
•	Total	53,181	54,046	53,872	

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